

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA Nos.78/2018, 79/2018, 80/2018

In

CP No.03/Chd/Pb/2018

In the matter of:

Jiwan Kumar Bansal

...Petitioner

Versus

Ganpati Townships Ltd. & Ors.

...Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Sahni,
Advocate for the petitioner
Mr. C.S. Pasricha, Advocate with Ms. Pragya Malhotra, Advocate
Mr. R.S. Badhran, Advocate for Kotak Bank

The report of the Mediator has been received and the mediation
has failed. List the matter for arguments on 09.10.2018.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Pradeep R. Sethi)
Member (Technical)

Sept., 25, 2018

Anchal